



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

**Title:**PRESS RELEASE

**Reference No.:**--

**Date:**18/07/2016

M/s Aditya Birla Health Insurance Co. Limited

M/s Aditya Birla Health Insurance Co. Limited, a Health Insurance Company, promoted under Joint Venture Agreement, between M/s Aditya Birla Financial Services Limited (**ABFSL**) of India and M/S MMI Strategic Investments (Pty) Limited (**MMI**) of Republic of South Africa, has been registered as a Health Insurer for conducting Health Insurance business, under Section 3 of the Insurance Act, 1938 with the Authority. The Certificate of Registration (Form – IRDA/ R3) has been issued by the Authority on **11<sup>th</sup> July 2016**. With this registration, the total number of Health Insurers registered with the Authority has gone up to SIX.

This is the first Health Insurance Company to be issued Certificate of Registration, after the amendment of the Insurance Act, 1938 which recognizes Health Insurance as a separate Class of Business.